

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
UNSTARRED QUESTION NO.1193
TO BE ANSWERED ON 25.07.2016**

Allocation of Mines

+1193. SHRI RAHUL KASWAN:

Will the Minister of **MINES** be pleased to state:

(a) the number of mines allocated during each of the last three years and the number of mines out of the said mines where work has not been started till date along with the reasons therefor, State/UT-wise;

(b) whether a large number of cases pertaining to the mines/mining industries are under consideration in various courts including the Hon'ble Supreme Court in the country, if so, the details thereof; and

(c) the steps taken/being taken by the Government to settle these cases at the earliest?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES, POWER,
COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)**

(a): The State Governments grant mineral concessions for the minerals located within their respective boundaries under the provisions of the Mines and Minerals (Development and Regulation) Act, 1957 and rules made thereunder. This information is not centrally maintained by Ministry of Mines. However, as per information provided by Indian Bureau of Mines (IBM), a statement showing number of mining leases granted, number of mining leases executed and number of mining leases wherein work started during last three years and current year is given at Annexure-I.

(b): Details of pending court cases, including the cases in Supreme Court, where the Ministry of Mines is a respondent, are given in the Annexure-II.

(c): The Ministry is taking utmost care in defending the interest of Union of India. Due to the efforts made by the Ministry, the validity of the MMDR Amendment Act, 2015 and the provisions therein have been upheld by the Hon'ble High Court of Madhya Pradesh and by the Hon'ble High Court of Judicature at Hyderabad in their judgements dated 11.3.2016 and 11.09.2015 respectively.

Sr. No.	Case No.	Filed by
1.	W.P. (C) No. 2260/2015 W.P. (C) No. 2291/2015	Balaji Coal and Scraps Ltd. Vs UOI & ors Agrawal Coal Corporation Ltd. Vs UOI & ors (in the High Court of Chhattisgarh at Raipur)
2.	W.P. (C) (IPL) No. 19337/2014	Pabitra Majhi & ors Vs UOI & ors (in the High Court of Orrisa)
3.	W.P. No. 12820/2015	M/s Balaji Minerals Vs UOI At High Court of Bombay
4.	W.P. No. 1343/2016	M/s Diamond Labels Pvt. Ltd. Vs State of Maharashtra
5.	O.A No. 567 of 2015	T.D. Chandola Vs A.P Mines and Minerals & others (before the NGT Principal bench New Delhi)
6.	W.P. (C) No. 86 of 2016	M/s Nutan Ispat and Power Private Limited Company Vs UOI & others (in the High Court of Chhattisgarh at Bilaspur)
7.	W.P. (C) No. 42437 of 2015	M/s KCP Limited Vs. UOI (in High Court of Judicature at Hyderabad)
8.	W.P. (C) No. 42741 of 2015	M/s KCP Limited Vs. UOI (in High Court of Judicature at Hyderabad)
9.	W.P. (C) No. 57619 of 2015	M/s Kumar Enterprises Vs UOI & ors (in the High Court of Karnataka)
10.	W.P. No. 1649 of 2016	Shri N. Athimuthan Vs UOI & ors (in the High Court of Judicature at Madras)
11.	W.P. No. 149/2016	M/s Bharat Aluminum Co. Ltd. Vs UOI (in the High Court of Chhattisgarh at Bilaspur)
12.	W.P. No. 179/2016	Filed by Century Cement Vs UOI (in the High Court of Chhattisgarh at Bilaspur)
13.	W.P. No. 87/2016	M/s Nutan Ispat and Power Pvt. Ltd. Company Vs UOI & Ors (in the High Court of Chhattisgarh at Bilaspur)
14.	W.P. No. 3886/2015	Smt. Y. Srilakshmi Vs UOI and Ors (in the High Court of Judicature at Hyderabad)
15.	W.P. (C) No. 6358/2015	Khushal Arjun Rathor Vs State of Jharkhand & UOI (in the High Court of Jharkhand at Ranchi)
16.	W.P. No. 5979/2015	M/s Laxmidas Ramji Vs UOI (in the High Court of MP at Jabalpur)
17.	W.P. No. 2225/2016	Shree Cement Limited Vs UOI and Ors (in the High Court of Delhi at New Delhi)
18.	W.P. No. 132/2016	M/s S.K. Sarwagi & Co. Pvt. Ltd. Vs State of Karnataka, M/o Mines UOI & Ors (in the High Court of Karnataka at Bangalore)

19.	SLP (Civil) No. 6505-6506/2016	State of Chhattisgarh and M/s Sarda Energy and Minerals Limited & ors
20.		Transfer of case to Supreme Court of India challenging Payment to DMF w.e.f. 12.01.2015 pending in the High Court Delhi and Chhattisgarh invoking art 139 A
21.	W.P. No. 8183/2016	M/s India Cements Limited before the High Court judicature at Madras
22.	W.P.No. 5962/2016	M/s Obulapuram Mining Co. Pvt. Ltd. Vs Uol in the High Court of Karnataka at Bangalore
23.	Civil Suit of 2016	Tanni Ram and Others Vs Uol in the Court of Civil Judge, Senior Division Department
24.	W.P. No. 6980/2016	Appeal against the Order dated 03.03.2016 passed by the singal judge bench of High Court of Judicature at Hyderabad
25.	W.P. No. 388/2016	Lafarge India Private Limited Vs Uol and others in the High Court of Chhattisgarh at Bilaspur
26.	W.P. No. 2939/2016	Birla Corporation Ltd. Vs Uol and others before the High Court of Judicature Rajasthan at Jodhpur
27.	W.P. No. 454/2016	M/s Kohinoor Steel Pvt. Ltd. Vs Uol and others before the High Court of Jharkhand at Ranchi
28.	W.P. No. 378/2016	M/s Mannot Ispat and Energy Ltd. Vs Uol and others in the High Court of Chhattisgarh at Bilaspur
29.	W.P. No. 628/2016	M/s Sharda Energy and Minerals Ltd. Vs Uol in the High Court of Chhattisgarh at Bilaspur
30.	S.B.C No. 2703/2016	Rajendra Purohit Vs Uol in the High Court of Judicature Rajasthan at Jodhpur
31.	SLP (C) No. 7964/2016	M/s Coromandel Mining relief in the Supreme Court of India
32.	W.P. No. 2027/2016	Shah Brothers Vs Uol and others in the High Court of Jharkhand at Ranchi
33.	W.P. No. 2207/2016	Anil Khirwal Vs Uol and others in the High Court of Jharkhand at Ranchi
34.	W.P. No. 5333/2016	Federation of India Mineral Industries and others Vs State of Odisha
35.	W.P. No. 17483/2016	M/s Dalmia Cements against Director of Mines and Geology in the High Court of Karnataka Bangalore
36.	Review Petition No. 264/2016	Ashok Kumar Singh against the order dated 11.03.2016 passed by the Division Bench in

		the batch matter challenging the MMDR Amendment Act, 2015 in the High Court of MP at Jabalpur
37.	CWJC No. 6407/2016	M/s Khalsa Stone Works Vs Uol and others in the High Court of Judicature at Patna
38.	W.P. No. 5140/2016	M/s Laxmidas Ramji Vs Uol in the High Court of MP at Jabalpur
39.	W.P. No. 1901/2016	M/s Awin Trading Private Ltd Vs Uol and others in the High Court of MP at Jabalpur
40.	W.P.No. 7339/2016	M/s Ganesh Ferro Alloys Pvt. Ltd. Vs Uol and others in the High Court of MP at Jabalpur
41.	Petition for Special Leave to Appeal (c) No. 9995/2016	M/s Allied Minerals Industries Pvt. Ltd. in the Supreme Court of India
42.	W.P. No. 15345	M/s Rank Silicon and Industries Pvt. Ltd. Vs State of Telangana and others in the High Court of Andhra Pradesh
43.	CWP No. 2103/2016	M/s Mazdoor Co-operative Labour and Construction Society Ltd Vs Uol and others in the High Court of Haryana and Punjab at Chandigarh
44.	W.P. (c) No. 5410/2016	Dasarath Khilai and others Vs Uol and others in the High Court of Orissa at Cuttack
45.	W.P. No. 28168/2016	M/s Ramco Cement Ltd. against State of Karnataka and others in the High Court of Karnataka at Bangalore
46.	W.P. No. 28169/2016	M/s Ramco Cement Ltd. against State of Karnataka and others in the High Court of Karnataka at Bangalore
47.	W.P. (c) No. 2515/2016	M/s Padam Kr. Jain Vs Uol in the High Court of Jharkhand at Ranchi
48.	W.P. No. 13215/2016	M/s Kesoram Industries Limited Vs Uol and others in the High Court of Judicature at Hyderabad for the State of Telangana and State of Andhra Pradesh
49.	W.P. No. 2509/2016	M/s Singham Minerals Vs Uol before the Hon'ble High Court of Jharkhand at Ranchi
50.	W.P. No. 5734/2016	M/s U.A Minerals Pvt. Ltd. Vs Uol in the High Court of Delhi at New Delhi
51.	Contempt Petition No. 275/2016 in Contempt Petition No. 374/2012 in Civil Appeal No. 2790/2012	Bhasham Powar and Steel Limited Vs Mr. SL Seal and others in the Supreme Court of India
52.	W.P. No. 3625/2016	PM Geo Exploration India Pvt. Ltd. Vs Uol in the High Court of Judicature at Bombay

		Nagpur
53.	W.P. No. 3282/2016	Via Earth Resources Pvt. Ltd. before the High Court of Judicature at Bombay
54.	WP No. 1148/2015	M/s. Ultratech Cement Ltd. vs. UOI in High Court of Jabalpur, MP
55.	WP No. 1140/2015	M/s. Ultratech Cement Ltd. vs. UOI in High Court of Jabalpur, MP
56.	WP No. 1149/2015	M/s. Ultratech Cement Ltd. vs. UOI in High Court of Jabalpur, MP
57.	WP No. 467/2015	M/s. MVP Mineral Pvt. Ltd. vs. UOI in High Court of Jabalpur, MP
58.	W.P. 1414 (W) of 2015	M/s. Adhunik Corporation Ltd. Vs. UOI and others. In High court of Culcutta, West Bengal
59.	W.P. No.5414/2015 & W.P.No.5466/2015	M/s. Dalmia Cement (Bharat) Ltd. vs. UOI High Court of Madras
60.	WP © No 2394 of 2010	Ind Synenrgy Ltd. Vs. UOI in Delhi High Court.
61.	WP 32178 & 32179/2013	M/s. Nila Mines Pvt. Ltd. vs. UOI in Madras High Court, Madurai, Tamilnadu
62.	WP No. 20533 of 2012	Khired Chandra Pardhan vs State & others in High court of Odisha
63.	W.P. 1415 of 2015	M/s. Adhunik Corporation Ltd. Vs. UOI and others. In High Court of Culcutta, West Bengal
64.	W.P. 1416(W) of 2015	M/s. Adhunik Corporation Ltd. Vs. UOI and others. In High Court of Culcutta, West Bengal
65.	WP No. 1441/2015	M/s. Ultratech Cement Ltd. vs. UOI in High Court of Jabalpur, MP
66.	WP No. 1443/2015	M/s. Ultratech Cement Ltd. vs. UOI in High Court of Jabalpur, MP
67.	WP No. 20239 of 2014	Shri Neelesh Agrawal Vs. UOI in High Court of Jabalpur, MP
68.	WP No. 844/2015	Shri Ashish Kumar Gupta vs. UOI in high court of Bilaspur ,Chhattisgarh
69.	Special Civil Application No.4576/2015,	Shri Balwantbhai Gokalbhai Vora vs. UOI in high court of Ahmedabad, Gujarat
70.	Special Civil Application No.4577/2015,	Shri Balwantbhai Gokalbhai Vora vs. UOI in high court of Ahmedabad, Gujarat
71.	CMP No. 2674/2014 in OWP NO. 1622/2014	Filed by Inhabitants of Village Wuyan (j&K) vs. UOI in High Court of J & K
72.	WP No. 672/2015	M/s. SAIL vs. UOI in High Court of Chhattisgarh
73.	WP No. 5901/2012	Angothu Jagan vs. UOI in High Court of Hyderabad, Andhra Pradesh.
74.	WP No. 10743/2014	M/s. S.K. Sarawagi & Co. Pvt. Ltd vs. UOI in High Court of Hyderabad, Andhra Pradesh.
75.	WP No. 10744/2014	M/s. S.K. Sarawagi & Co. Pvt. Ltd vs. UOI in High Court of Hyderabad, Andhra Pradesh.
76.	WP No. 10745/2014	M/s. S.K. Sarawagi & Co. Pvt. Ltd vs. UOI in High

		Court of Hyderabad, Andhra Pradesh.
77.	WP No. 10746/2014	M/s. S.K. Sarawagi & Co. Pvt. Ltd vs. UOI in High Court of Hyderabad, Andhra Pradesh.
78.	WP © No. 8474/2015	Sri K.Sreedhar vs. UOI in High Court of Delhi
79.	WP No. 38941 to 38945 of 2015	M/s. Ultratech Cement Ltd.vs. UOI in High Court of Madras, Tamilnadu
80.	WP No. 38952 of 2015	M/s. Andhra Cements Ltd. vs. in High Court of Hyderabad (Telangana)
81.	OA No. 260/2015 Miscellaneous ,	M/s. Rajeev Suri vs. UOI in High Court of Rajasthan
82.	PIL (L) 12/2016	Mr. Nagesh Mahadeo Nandanikar vs. in High Court of Bombay
83.	WP No.35564/2015	Mr. V.Surya Prakash vs. UOI and Others. In High Court of Hyderabad, Telangana
84.	WP No. 261/2016	M/s. Ojaswi Mining vs. UOI & others. In High Court of jabalpur, MP
85.	WP No. 1355/2016	M/s. Jindutt Minerals (P) Ltd. vs. UOI in High Court of Delhi.
86.	WP No. 12274/2015	M/s. Rio Tinto Mineral Development Ltd. vs. UOI and Others in High Court of Cuttack, Odisha
87.	WP No. 458/2016	M/s. S.K.Sarawagi & Co. Pvt. Ltd. vs. UOI in High Court of Delhi
88.	WP© No.462/2016	M/s. API Ispat & Power Tech Pvt. Ltd. vs. UOI & others in High Court of Chhattisgarh.
89.	WP No. 57311/2015	M/s. Kabini Minerals vs. UOI and others in High Court of Karnataka.